

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-03(PB)2018

IN THE MATTER OF:

RCMC Share Registry Pvt. Ltd.

.... Applicant/petitioner

And

MSC Share Transfer Agent Ltd.

.... Respondent

Order under Section 230/232 of the Companies Act

Order delivered on 13.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

For the Petitioner/Applicant : Ms. Ankita Patnaik, Adv.

ORDER

Learned counsel for the petitioner applies for further time to comply with the order dated 29.01.2018.

The needful shall be done within four weeks.

List for further consideration on 26.03.2018.

Sdl-

(M.M.KUMAR)
PRESIDENT

-Sdl-

(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

13.02.2018
Vineet